

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

O.A./T.A. No. 690 197.

Applicant(s).
Versus
Repondent(s).

SL.No. Date Orders

23-3-90 DR

Adjourned to 25/5/90 before
DR(S) for fixing a date for hearing.

DR(S)

25-5-90 DR

The case is adjourned
to 1-10-90 before DR(S) for
fixing a date for hearing.

DR(S)

1-10-90 DR

The case is adjourned
to 20.12.90 before court
for hearing.

DR(J)

20/12/90

Hon Mr. Justice K. Nath, VC
Hon Mr. K. Chagga, Am.

On the request made on behalf of
Smt. Ashok Mohiley for respondents, list
for final hearing on 5/2/91.

Am.

P.T.O.

VC.